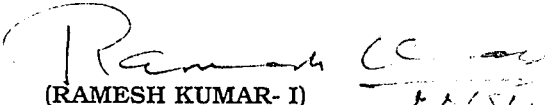


OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE,
NORTH-EAST DISTRICT, KARKARDOOMA COURTS, DELHI.

ORDER

Consequent upon the recent transfer and posting of the Judicial Officers and in super-session of this office earlier orders, it is hereby ordered that the following Judicial Officers mentioned in column no. 3 and 4 shall act as 1st Link Officer and 2nd Link Officer respectively for urgent matter/miscellaneous work, as and when the Officer mentioned in column no. 2 happens to be on leave or not available due to any reason, with immediate effect:-

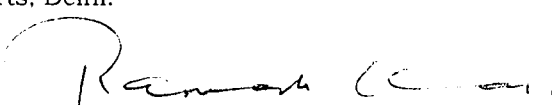
(1)	(2)	(3)	(4)
Sl. No.	Name of the Judicial Officer	I st Link Officer	II nd Link Officer
1.	Ms. Barkha Gupta, DJ (Commercial Court)	Ms. Mona Tardi Kerketta, ADJ-01	Sh. Harun Pratap, PO MACT
2.	Ms. Mona Tardi Kerketta ADJ-01	Sh. Harun Pratap, PO MACT	Ms. Barkha Gupta, DJ (Commercial Court)
3.	Sh. Harun Pratap, PO MACT	Ms. Barkha Gupta, DJ (Commercial Court)	Ms. Mona Tardi Kerketta ADJ-01


(RAMESH KUMAR- I)
Principal District & Sessions Judge,
North-East District,
Karkardooma Courts, Delhi.

No. 5652-5665 /Power/Judl./N-E/KKD/Delhi/2022 Dated :- 22 SEP 2022

Copy forwarded for information and necessary action to:-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
3. All the Judicial Officers posted in North-East District, Karkardooma Courts, Delhi.
4. The Judicial Officers concerned.
5. Administration Officer (Judicial), Administration Branch, General Branch, Purchase Cell, Filing Section and Care Taking Branch, North-East District, Karkardooma Courts, Delhi.
6. PRO/APRO, Karkardooma Courts, Delhi.
7. The Website Committee, Tis Hazari Courts/KKD Courts, Delhi.
8. R&I Branch to upload the same on LAYERS.
9. P.S. Reader to the undersigned.


Principal District & Sessions Judge,
North-East District,
Karkardooma Courts, Delhi.

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